

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 102
IB-1117/ND/2020**

IN THE MATTER OF:

M/s. Kundan Mal Roop Chand Jewellers Pvt. Ltd. ...PETITIONER

Vs.

M/s. Delhi Diamonds Pvt. Ltd. ...RESPONDENT

Section

U/s 9 of IB Code, 2016

**Order delivered on 19.01.2023
(Virtual Hearing)**

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :

ORDER

IA/5317/2022

Heard the submissions made by the Counsel for the Liquidator to provide copies of the valuation report depicting the fair value as well as the liquidation value of the Corporate Debtor. Post this matter week days. List this matter on **31.01.2023**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(P.S.N Prasad)
Member (J)**